

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1036  
(To be answered on the 8<sup>th</sup> February 2018)**

**Construction of Jewar Airport**

**1036. SHRI RAJESH KUMAR DIWAKER**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has acquired land for construction of Jewar airport;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether there is a provision of providing employment to the family members of those farmers whose land would be acquired for this work; and
- (e) if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

**(a): No Madam.**

**(b) & (c): Yamuna Expressway Authority has marked 1327.9903 hectares of land for acquisition of eight villages (Dayanatpur, Kishorpur, Banvarivas, Ranehera, Rohi, Parohi, Mukeempur, Savari and Ramneer) for development of Jewar Airport. Yamuna Expressway Industrial Development Authority has been selected for taking immediate action for acquisition of marked land and GautamBuddh School has been selected for Social Impact Assessment.**

**(d) & (e): The matter lies with the State Government of Uttar Pradesh as per the Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement (Uttar Pradesh) Rules 2016.**

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